

Study regarding rate of road accidents

452. SHRI C. JANGA REDDY :
DR. A. K. PATEL :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether according to a study by the National Transportation Planning and Research Centre, rate of road-accidents in India has already been one of the highest in the world and now has increased by 9 per cent a year during the 23 years from 1960 to 1983 and fatalities by 22 per cent, resulting in an annual loss presently of about Rs. 350 crores and further more that the rate of accidents is likely to increase by about 4 times in the next 15 years;

(b) if so, the reasons thereof and the steps being taken in this regard; and

(c) the State in India which leads in accident rate resulting in fatalities ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) The main reasons for road accidents are :

- (1) Human failure i.e. drivers fault;
- (2) Bad roads;
- (3) Mechanical defects in the vehicles; and
- (4) Increasing number of vehicle population.

The Steps being taken by the Government include tightening of rules and regulations for issue of driving licences, strict medical tests, vehicle certification tests, enforcement of safe axle weights, geometric inter-section improvements. Highway patrolling on selected sectors of National Highways and driver training schools are the other schemes suggested to State Governments for implementation.

(c) Nagaland.

Administration of Banaras Hindu University

453. SHRI C. JANGA REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Banaras Hindu University is being administered for more than last 17 years through ad-hoc arrangements and there is wide-spread resentment on this account; and

(b) if so, details of the early steps envisaged to make regular arrangements in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) and (b). The Banaras Hindu University is functioning under an Act of Parliament which was enacted in 1915, and was last amended in 1969. There have been suggestions that the provisions of the existing BHU Act, especially those relating to its governance, should be further amended so that they conform to the general pattern of University governance. The Government is seized of the matter.

Introduction of 10+2+3 formula by States

454. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the measures Government are going to take to enforce 10+2+3 formula in all the States in the light of new education policy and the fact that 'Education' is a Concurrent subject;

(b) if some States and Union Territories are reluctant to introduce 10+2+3 formula, what action is going to be initiated in their financial allocations; and

(c) the names of States which are yet to adopt 10+2+3 formula ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND